

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3490
TO BE ANSWERED ON 08.08.2018**

DEVELOPMENT OF RAILWAY FACILITIES IN SRI LANKA

†3490. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has signed an agreement for the development of railway facilities in Sri Lanka; and**
- (b) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) and (b) Two Public Sector Undertakings, namely IRCON International Limited and RITES Limited, have signed agreement with Government of Sri Lanka for development of railway facilities.

IRCON International Limited has signed agreement in following areas:

- (i) Rehabilitation of Colombo-Matara Coastal Railway line on 06.03.2009;**
- (ii) Restoration of Medawachchiya–Madhu Road Railway line in Northern province of Sri Lanka on 17.08.2010;**

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- (iii) Restoration of Madhu Road–Talai Mannar Pier Railway line in Northern province of Sri Lanka on 09.06.2010;**
- (iv) Restoration of Omanthai–Pallai Railway line in Northern province of Sri Lanka on 10.01.2010;**
- (v) Restoration of Pallai–KKS Railway line in Northern province of Sri Lanka on 26.06.2012;**
- (vi) Installation of signalling and telecommunication system in Railway line in Northern province of Sri Lanka on 17.08.2012.**

rites Limited has signed agreement with Government of Sri Lanka for supply of rolling stock, manufactured by Indian Railways, including six sets of Diesel Multiple Units (DMU) with air conditioned compartments (2 AC compartments per DMU) comprising of seventy eight coaches and ten numbers Diesel Electric Locomotives with AC-AC traction system.
